

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 259 OF 2019 & IA No. 1368 OF 2019

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Uttar Pradesh Power Corporation Limited **Appellant(s)**
Versus
Uttar Pradesh Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Anirudh Lekhi for A1

Counsel for the Respondent(s) : C.K. Rai for R1
Vishal Gupta for R2

ORDER

Heard Mr. Parag Tripathi, learned senior counsel for the Appellant and
Mr. Vikas Singh, learned senior counsel for the Respondent No.2.

List the matter for further hearing on **07.11.2019**. Interim order, if any,
shall continue till 30.11.2019.

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK